

Declaration of Assets and Liabilities

Year 2021-22

1, SATYANARAYAM, son/daughter/wife of SRI ISRAT KICHORE
aged 52 years, belonging to BHAR LESILLATINE ASSEMBLY
service and presently working as
give herein below the details of the assets (immovable, movable, bank balance, etc.) of
myself, my spouse and dependants*:

A. <u>Details of movable assets</u>

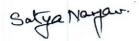
(Assets in joint name indicating the extent of joint ownership will also have to be given)

REMUKUMBER

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	3000	2000			
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	293924/- BÁNKOF 19121 149550/- SBT PATNA 3976/- AMATO BANK	3394/- CUMIDNBANK (Fixed) UNION BANK			
(iii)	Bonds, Debentures and Shares in companies		and any or other sections of the section of the sec			
(Iv)	Other financial institutions, LTC NSS, Postal Savings, LIC Policies, etc	(1.25) S14338847	517704758 (1.00 LAKI) (1.00 LAKI) (84812069 (2.LAKCH) (2.LAKCH) (2.LAKCH) (2.LAKCH) (2.LAKCH) (3.LAKCH) (4			and and a second se
(v)	Motor Vehicles (details of make, etc.)	BR-JAR- 7560 Molorcyck 2010	8R-1AG 2858 Manuhian 2007			
(vI)	Jewellery (give details of weight and value)	10 GRAM Gold) 50,000/_	200 9 RAW (GOM) 10,00,000/_ SILVER 50,500:		,	
(vii)	Other assets, such as values of claims / interests			101111111111111111111111111111111111111		

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

^{*} Dependant here means a person substantially dependent on the income of the employee.



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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated?

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	यमभीपुर उद्ध्यामु	उत्ताप्त १ हिल्लोनकोर १		5	
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value					
(111)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement)					
	- Current market value					
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value		,			i
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Oepartment (s)	Amount outstanding as
(a)	(i) Loans from Banks	SBT	21083/-
	(ii) Loans from financial institutions	trousing loan (kornstank	22,57,861/-
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

	(d) dues to departments		
	(d) ddes to departificate		
	dealing with telephones		The state of the s
	(e) dues to departments		
	dealing with government		
	transport (including		
	aircraft and helicopters)		
	(f) Other dues, If any		
FLX		- Le - Seras/-	
(b)	(i) Income Tax including	D- 2021-22	
	surcharge [Also indicate the assessment year upto		
	which Income Tax Return	AEPPN-3056A	
	filed. Give also Permanent		
	Account Number (PAN)]		
	(ii) Wealth Tax [Also		
	Indicate the assessment		
	year upto which Wealth		
	Tax return filed.]		
	(iii) Sales Tax [Only in		
	case of proprietary		
	business)		
	(iv) Property Tax		
Gend	er :- <u>M</u>	TS/BLA-1262	
Send Date Class,	er :- M of Birth :- O		9 (рр/мм/үүүү)
Gend Date Class,	er :- M of Birth :- O	[(M/F) S 0 3 1 9 6 3 (A/B/C)	9 (об/мм/үүүү)
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Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.